CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.01.2012

CP 18/2011 (OA No. 333/2010)

Mr. C.B. Sharma, Counsel for applicant. Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the respondents submitted an order dated 21.12.2011 by which the disciplinary proceedings against the applicant have been dropped. The order dated 21.12.2011 is taken on record.

In view of the order dated 21.12.2011, substantial compliance has been made. Consequently the Contempt Petition fails and is hereby dismissed. Notices issued to the respondents stand discharged.

Anil Kumar)

(Ann Kamar) Member (A) (Justice K.S.Rathore) Member (J)

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Coly given vide No. 07 8 08 3)1/12